COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 105 OF 2015 & IA NOs. 169 & 242 OF 2015

Dated: 14th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

In the matter of:

Bharat Petroleum Corporation Ltd. Appellant(s)

Vs.

Sabarmati Gas Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Rajat Navet

Ms. Sanya Talwar

Counsel for the Respondent(s) : Mr. Piyush Joshi

Ms. Sumiti Yadava

Mr. Kaustav Som for R.1

Mr. Sumit Kishore for R.2

ORDER

We have heard learned counsel for the appellant for some time.

List the matter for further hearing on <u>28.07.2017</u>.

(B.N. Talukdar)
Technical Member (P&NG)

(Justice Ranjana P. Desai) Chairperson

Ts/vg